

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5334**

TO BE ANSWERED ON THE 05TH APRIL, 2022/ CHAITRA 15, 1944 (SAKA)

PERSONS KILLED BY MAOISTS

5334. SHRI PINAKI MISRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details and the number of people killed by Maoists during each of the last five years, State/UT-wise;

(b) the number of Maoists killed by security forces during the said period, State/UT-wise;

(c) the details and the number of people jailed and released on charge of being a Maoist/Maoist supporter/ associate during the said period, State/UT-wise; and

(d) the details and total number of people monetarily compensated for being a LWE violence victim, State/UT-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): There has been an unprecedented improvement in the Left Wing Extremism (LWE) situation in the country over the past few years. This has been possible due to resolute implementation of the National Policy and Action Plan to combat LWE which was launched by the Government of India (GoI) in 2015. The number of civilians killed in LWE related violence has declined by 48% from 188 in 2017 to 97 in 2021. State wise details for last five years are enclosed at Annexure – I. State wise details of Number of Left Wing Extremists (LWEs) killed in last five years are enclosed at

Annexure – II. Data regarding number of persons jailed and released is not maintained centrally. State wise details of arrests of LWE Cadres in last five years are enclosed at Annexure – III.

(d): Law and Public Order being a State subject, State Governments have their own compensation policies for people killed in LWE violence. The Gol reimburses the State Governments, an ex gratia payment of upto Rs 2 Lakh to the family of civilian killed in LWE violence under the Security Related Expenditure Scheme.

In addition to the State compensation, the Gol is also administering a scheme titled “Central Scheme for Assistance to Civilian Victims/Family of Victims of Terrorist/Communal/ LWE Violence and Cross Border Firing and Mine/IED Blasts on Indian Territory” (CSACV) under which a financial assistance of Rs 5 Lakh is given for each death or permanent incapacitation (disability of 50% and above) to the family of civilian victims subject to conditions of the scheme. Amount of Rs 31,22,80,000 has been compensated to 1527 beneficiaries since the inception of this scheme in LWE affected states. State wise details are enclosed at Annexure-IV,

State-Wise Data of Civilians Killed During the Period 2017- 2021

<u>State/ Year</u>	<u>2017</u>	<u>2018</u>	<u>2019</u>	<u>2020</u>	<u>2021</u>
Andhra Pradesh	6	3	5	4	1
Bihar	22	13	16	8	7
Chhattisgarh	70	98	55	75	56
Jharkhand	53	34	42	38	21
Madhya Pradesh	1	0	2	2	3
Maharashtra	13	12	18	5	6
Odisha	21	11	10	7	3
Telangana	2	2	2	1	0
Total	188	173	150	140	97

State-Wise Data of LWEs Killed During the Period 2017- 2021

<u>State/Year</u>	<u>2017</u>	<u>2018</u>	<u>2019</u>	<u>2020</u>	<u>2021</u>
Andhra Pradesh	3	0	7	0	6
Bihar	7	2	7	5	6
Chhattisgarh	80	125	79	44	48
Jharkhand	12	26	27	14	6
Kerala	0	0	5	1	0
Madhya Pradesh	0	0	2	3	3
Maharashtra	17	52	8	9	49
Odisha	8	19	8	17	7
Telangana	9	1	2	10	1
Total	136	225	145	103	126

ANNEXURE-III
L.S.US.Q.NO.5334 FOR 05.04.2022

State-Wise Data of LWEs Arrested During the Period 2017- 2021

<u>State/ Year</u>	<u>2017</u>	<u>2018</u>	<u>2019</u>	<u>2020</u>	<u>2021</u>
Andhra Pradesh	74	63	42	31	29
Assam	2	0	0	0	0
Bihar	388	374	389	255	217
Chhattisgarh	796	931	367	320	420
Jharkhand	464	372	290	378	349
Gujarat	2	0	0	0	0
Kerala	4	1	2	2	5
Karnataka	0	0	0	0	2
Madhya Pradesh	10	14	11	1	18
Maharashtra	21	15	11	5	8
Odisha	56	39	47	13	23
Telangana	61	113	112	103	81
Tamil Nadu	7	0	1	2	1
Uttar Pradesh	0	2	4	0	0
Uttarakhand	2	2	0	0	1
West Bengal	1	7	0	0	0
Total	1888	1933	1276	1110	1154

Year-Wise and State-Wise Details of Beneficiaries of LWE Cases in CSACV

2009-10

<u>Sl.No</u>	<u>State</u>	<u>No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Chhattisgarh	1	3,00,000

2010-11

<u>Sl.No</u>	<u>State</u>	<u>No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Chhattisgarh	24	72,00,000
2	Odisha	14	42,00,000
	Total	38	1,14,00,000

2011-12

<u>Sl.No</u>	<u>State</u>	<u>No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Chhattisgarh	33	99,00,000
2	Jharkhand	15	45,00,000
3	Maharashtra	58	1,74,00,000
4	Odisha	10	30,00,000
5	West Bengal	88	2,64,00,000
	Total	204	6,12,00,000

2012-13

<u>Sl.No</u>	<u>State</u>	<u>No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Andhra Pradesh	7	21,00,000
2	Chhattisgarh	6	18,00,000
3	Jharkhand	4	12,00,000
4	Maharashtra	14	42,00,000
5	Odisha	2	6,00,000
6	West Bengal	100	3,00,00,000
	Total	133	3,99,00,000

2013-14- Nil

2014-15

<u>Sl.No</u>	<u>State</u>	<u>No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Bihar	6	12,60,000
2	Odisha	5	10,50,000
3	Chhattisgarh	21	44,10,000
4	West Bengal	132	2,77,20,000
	Total	164	3,44,40,000

2015-16

<u>Sl.No</u>	<u>State</u>	<u>No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Bihar	5	10,50,000
2	Chhattisgarh	3	6,30,000
3	Odisha	39	81,90,000
	Total	47	98,70,000

2016-17

<u>Sl.No</u>	<u>State</u>	<u>No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Assam	13	27,30,000
2	Andhra Pradesh	4	8,40,000
3	Odisha	11	23,10,000
4	Bihar	1	2,10,000
5	West Bengal	132	1,18,80,000
6	Chhattisgarh	54	1,11,00,000
	Total	215	2,90,70,000

2017-18

<u>Sl.No</u>	<u>State</u>	<u>No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Odisha	110	1,65,00,000
2	Andhra Pradesh	9	18,90,000
3	Chhattisgarh	269	4,65,30,000
4	Bihar	2	4,20,000
	Total	390	6,53,40,000

2018-19

<u>Sl.No</u>	<u>State</u>	<u>Total No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Andhra Pradesh	5	4,50,000
2	Chhattisgarh	132	2,21,00,000
3	Jharkhand	59	1,07,10,000
4	Bihar	9	13,10,000
	Total	205	3,45,70,000

2019-20

<u>Sl.No</u>	<u>State</u>	<u>Total No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Bihar	11	17,10,000
2	Chhattisgarh	58	80,80,000
	Total	69	97,90,000

2020-21

<u>Sl.No</u>	<u>State</u>	<u>Total No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Bihar	12	21,20,000
2	Chhattisgarh	25	60,90,000
	Total	37	82,10,000

2021-22 (till 29.03.2022)

<u>Sl.No</u>	<u>State</u>	<u>Total No of Beneficiary</u>	<u>Amount reimbursed</u>
1	Bihar	7	28,00,000
2	Chhattisgarh	10	35,00,000
3	Odisha	7	18,90,000
	Total	24	81,90,000
